## Mediation Centre, Rajasthan High Court Jaipur Bench, Jaipur Cause List Date 22-07-2015

| S.<br>No. | Name of Mediator                           | Cases Title   | Name of petitioner Advocate | Name of<br>Respondent<br>Advocate |
|-----------|--|---|-----------------------------|-----------------------------------|
| 1         | Hon'ble Mr. Justice<br>(Retd.) 5.C. Mittal | S.B. Civil Second Appeal No. 332/05<br>Goyal Sons Vs. Smt. Madhuri Devi                                     | R.K. Agrawal                | R.N. Vijay                        |
| 2         | Sh. Ajeet Bhandari,<br>Advocate            | S.B. Civil Second Appeal No. 317/97<br>Laxmi Narain Vs Satya Narain   | G.C. Garg                   | J.P. Goyal                        |
| 3         | Sh. R.C. Dadhich, RHJS<br>(Retd.)          | S.B. Civil Contempet Petition No. 573/14<br>S.B. Civil First Appeal No. 178/09<br>Ismile Khan Vs Jakir Khan | S.C. Goyal                  | R.K. Daga                         |
| 4         | Sh. G. S.Hora, RHJS<br>(Retd.)             | S.B. Criminal Misc. Petition No. 1372/10 & S.B. Cr. Misc. Petition No. 438/09 Ratan Lal Ranka Vs. State     |                             | A.K. Supta                        |
| 5         | Sh. A.K. Bajpai ,<br>Advocate              | S.B. Civil Second Appeal No. 150/14<br>Abdul Rasid Vs. Vazeer And Others                                    | Gaurav Gupta                | Vikas Jain                        |
| 6         | Sh. Ashwani Chobisa ,<br>Advocate          | D.B. Civil Misc. Appeal No. 3297/14<br>Kamlesh Kumar Tiwari Vs Smt. Sunita                                  | Rajeev<br>Sograrwal         | Neeraj K.<br>Tiwari               |
| 7         | Smt. Niramla Sharma,<br>Advocate           | D.B. Civil Misc. Appeal No. 768/15<br>Girish Vs. Suman  | Anop Dhand                  | Suman<br>Sharma                   |
| 8         | Sh. Sageer Ahammed,<br>Advocate            | S.B. Civil Second Appeal No. 213/10<br>Nooruddin Vs. Brijmohan  | Deepak Pareek               |                                   |
| 9         | Sh. Raj Kumar Yadav,<br>Advocate           | S.B. Cr. Revision Petition No. 1142/14 Jagdish Vs Smt. Nidhi  | Gajender<br>Sharma          | Vikram Singh                      |

## **NOTICE**

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

( Dr. Shakti Singh Shekhawat )
Deputy Secretary

(Action Plan & ADR)

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|-----------|--------------------------------------|--|-----------------------------|-----------------------------------|
| 1         | Sh. S.P. Mathur,<br>Advocate         | S.B. Civil Second Appeal No. 145/11<br>Nathi Ram Jorji Vs. Ramavatar   | Arvind Gupta                |                                   |
| 2         | Sh. Basant Singh<br>Chhaba, Advocate | S.B. Civil First Appeal No. 60/09 Om Narain Sharma Vs. Jagdish Narain  | Manish<br>Sharma            | Shailesh<br>Prakash<br>Sharma     |
| 3         | Sh. Basant Singh<br>Chhaba, Advocate | S.B. Civil Second Appeal No. 149/06<br>Dilip Kumar Vs. Smt. Panna Devi   | Amit Gupta                  | S.C. Gupta                        |
| 4         | Sh. Sunit Awasthi,<br>Advocate       | S.B. Civil Second Appeal No. 546/98<br>Mohammed Jamil Vs. Nagar palika Sangod  | Sanjay<br>Mehrishi          | Shailesh<br>Prakash<br>Sharma     |
| 5         | Ms. Anita Aggarwal,<br>Advocate      | S.B. Civil Misc. Appeal No. 4511/12<br>Anju Vs. Raj Kumar  | Mohit Gupta                 | Gajendra<br>Singh Rathore         |
| 6         | Sh. Ravi Bhojak ,<br>Advocate        | S.B. Civil Second Appeal No. 656/07 S.B. Civil Second Appeal No. 641/07 Nand Kishore Goyal Vs. Firm Sriram Glass House | R.K. Agrawai                |                                   |
| 7         | Sh. Vikas Jain ,<br>Advocate         | S.B. Civil First Appeal No. 345/13<br>D.P. Ramdev Vs. Sameer Jain  | Ravi Jangid                 | Jai Deep                          |

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